

**Shri K. K. Desai:** As I have already stated, the retaining allowance is given to permanent and skilled workers.

**SUPPLY OF PAKISTAN RICE TO TRAVANCORE-COCHIN**

\*65. **Shri C. R. Chowdary:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Travancore-Cochin State has been provided with 20,000 tons of Pakistan rice in 1954-55; and

(b) if so, the rate at which the rice is being supplied to that State; and

(c) how it compares with local market prices in the adjoining States?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):** (a) The Travancore-Cochin Government are importing 26,000 tons of Pakistan rice.

(b) That Government have purchased 20,000 tons @ Rs. 15/8/- and 6,000 tons @ Rs. 16/- per maund C.I.F. Cochin.

(c) These prices compare favourably with the local market prices in the adjoining States.

**Shri C. R. Chowdary:** May I know why when rice is available in the adjoining State Pakistan rice is imported into Travancore-Cochin?

**Shri M. V. Krishnappa:** This particular type of Sind *joshi* boiled rice is not available in India. And, the hon. Member knows, the people of Travancore-Cochin are used to boiled rice and under free conditions of normal trade they want to have at least some quantity of rice of their choice. That is one of the reasons why we have allowed that particular type of rice.

**Shri C. R. Chowdary:** May I know how much of Pakistani rice used to be imported into Travancore-Cochin previously?

**Shri M. V. Krishnappa:** We cannot say because Pakistan was part of India before control. From Burma we used to import more than one and a half million tons of rice.

**Shri Sarangadhar Das:** May I know if boiled rice is not available in Bengal and Orissa?

**Shri M. V. Krishnappa:** It is not available in sufficient quantities. And, even if we purchase in Bengal, by the time we export it to Travancore-Cochin, it takes much time. During the leanest part of the year, that is, last month and this month, we had to allow Travancore-Cochin to import some rice from Sind.

**Shri A. M. Thomas:** May I know at what price the adjoining State of Andhra sells rice to Travancore-Cochin and how does it compare with the price of Pakistani rice?

**Shri M. V. Krishnappa:** In any case, the Andhra rice, by the time it reaches Travancore-Cochin will be costlier than the Pakistani rice, which is between Rs. 15/8/- and Rs. 16/-; and the Andhra rice by the time it reaches Travancore will cost more.

**वायु प्रमण्डलों का राष्ट्रीयकरण**

\*६८. **सेठ गोविन्द दास :** क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) वायु-यातायात के राष्ट्रीयकरण के पश्चात् किन-किन वायु प्रमण्डलों को प्रतिकर दिया गया; और

(ख) ऐसी कौन-कौन सी कम्पनियां हैं, जिनको प्रतिकर मिल गया है, परन्तु उन्होंने अपने शेयर होल्डरों को उसे अब तक नहीं बांटा है ?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Compensation has not yet been paid to any air company. The amount of compensation payable to each on the basis of assessment of assets & liabilities, however, has already been communicated to six companies and is shortly going to be communicated to two of the three remaining companies. In the case of third remaining company the Indian Airlines Corporation have made representation to the Airlines Compensation Tribunal on certain points.

(b) Does not arise.

## INDIAN COMMITTEE FOR JUTE

\*69. **Shri Tushar Chatterjea:** Will the Minister of Labour be pleased to refer to the answer given to starred question No. 1373 asked on the 27th September, 1954 and state:

(a) the personnel of the Tripartite Industrial Committee for jute industry;

(b) how many meetings of the said Committee were held up to the 30th September, 1954; and

(c) the important decisions taken at the meetings?

**The Minister of Labour (Shri K. K. Desai):** (a) The Committee was to consist of four Government representatives and four representatives each of employers and workers.

(b) None.

(c) Does not arise.

**Shri Tushar Chatterjea:** May I know the names of the four representatives of workers?

**Shri K. K. Desai:** Two representatives of the Indian National Trade Union Congress, one representative of the All India Trade Union Congress and one representative of the Bengal National Chamber of Labour.

**Shri Tushar Chatterjea:** I wanted to know the names.

**Mr. Speaker:** Can he give the names of these people?

**Shri K. K. Desai:** I have not got the names.

**Shri Tushar Chatterjea:** May I know the important decisions taken at the meetings?

**Shri K. K. Desai:** As I have already stated, the Committee has not been called and so the question of any decision taken does not arise.

**Shri Tushar Chatterjea:** May I know, as the Committee is now defunct, the question of re-constitution has not been taken up?

**Shri K. K. Desai:** Whenever the Committee is being called, fresh nominations are asked for from the respective organisations and then the Committee is convened.

**Shri K. K. Basu:** May I know whether it is in the contemplation of Government to call this Committee in the very near future?

**Shri K. K. Desai:** The Committee would have been called much earlier, but, as a major adjudication is pending before a Tribunal it was not thought proper to call a meeting of the Committee.

CENTRAL RICE RESEARCH INSTITUTE,  
CUTTACK

\*70. **Shri Sanganna:** Will the Minister of Food and Agriculture be pleased to refer to the reply to starred question No. 1080 asked on the 17th September, 1954 regarding Central Rice Research Institute, Cuttack and state:

(a) whether the Report of the Committee has since been examined; and

(b) if so, which of its recommendations have been accepted?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) and (b). The report is still under consideration.

**Shri Sanganna:** May I know the probable time within which a decision will be arrived at?

**Dr. P. S. Deshmukh:** It won't take a very long time. After all, the report was submitted not a very long time ago; it was submitted a few weeks back.

**Shri Sanganna:** May I know the reason for the delay to come to a decision?

**Dr. P. S. Deshmukh:** We have to consult various persons, including the Director of the Institute etc. before finalising the recommendations.